

**NOTIFICATIONS RE: AMENDMENTS TO
COFFEE RULES**

Shri Manubhai Shah: On behalf of Shri Kanungo, I beg to lay on the Table, under sub-section (3) of Section 48 of the Coffee Act, 1942, a copy of each of the following Notifications, making certain further amendments to the Coffee Rules, 1955:—

- (1) Notification No. 15(2) Plant/B/56, dated the 18th January, 1957.
- (2) Notification No. 15(10) Plant/B/56, dated the 18th February, 1957.

[Placed in Library. See No. S-30/57]

**NOTIFICATIONS ISSUED UNDER ESSENTIAL
COMMODITIES ACT**

Shri Manubhai Shah: On behalf of Shri Kanungo, I beg to lay on the Table, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955, a copy of each of the following Notifications:—

- (1) Notification No. S.R.O. 1675, dated the 18th July, 1956.
- (2) Notification No. S.R.O. 1885, dated the 23rd August, 1956.
- (3) Notification No. S.R.O. 2403, dated the 19th October, 1956.
- (4) Notification No. S.R.O. 3151, dated the 19th December, 1956.

[Placed in Library. See No. S-31/57]

I also lay on the Table a copy of S.R.O. No. 3152, dated the 19th December, 1956.

[Placed in Library. See No. S-31/57]

REPORT OF TARIFF COMMISSION

Shri Manubhai Shah: I beg to lay on the Table, a copy of each of the following papers, under sub-section (2) of section 16 of the Tariff Commission Act, 1951:—

- (1) Report (1956) of the Tariff Commission on the Automobile Industry.

- (2) Government Resolution No. 21(4)-TB/56, dated the 23rd January, 1957.

[Placed in Library. See No. S-32/57]

**NOTIFICATION RE: AMENDMENTS TO
REGISTRATION AND LICENSING OF
INDUSTRIAL UNDERTAKINGS RULES**

Shri Manubhai Shah: I beg to lay on the Table, under sub-section (4) of Section 30 of the Industries (Development and Regulation) Act, 1951, a copy of the Notification No. S.R.O. 691-IDRA/30/1/57, dated the 1st March, 1957, making certain amendments to the Registration and Licensing of Industrial undertakings Rules, 1952.

[Placed in Library. See No. S-33/57]

ESTIMATES COMMITTEE

**FORTY-FOURTH AND FORTY-FIFTH
REPORTS**

Shri B. G. Mehta (Gohilwad): I beg to present the following Reports of the Estimates Committee:—

- (1) Forty-fourth Report on the action taken by Government on the recommendations contained in the Fourth Report of the Committee.
- (2) Forty-fifth Report on the Ministry of Community Development (Community Projects Administration) Part IV.

I may inform the House in this connection that the Forty-fifth Report has been published and circulated during the inter-session period under Rule 379 of the Rules of Procedure and Conduct of Business in the House of the People.

RESIGNATION OF A MEMBER

Mr. Speaker: I have to inform the House that Shri Udai Shankar Dube has resigned his seat in Lok Sabha with effect from the 18th March, 1957.